



\$~32 & 33

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 8848/2022, CM APPL. 41837/2022, CM APPL. 12432/2023,
CM APPL. 12464/2023, CM APPL. 3709/2024, CM APPL.
7762/2024 & CM APPL. 13035/2024

LR BUILDERS PVT LTD

.....Petitioner

Through: Ms. Reny Chauhan and Mr.
Khushboo Nahar, Advs.

versus

NORTH DELHI MUNICIPAL CORPORATION
& ORS.

.....Respondents

Through: Mr. Priyadarshi Chaitanyashil and
Mr. Tejaswi Bhanu, Advs.

M: 8130109973

Mr. Sanjay Katyal and Mr. Keshav
Sehgal, Advocates for DDA (through
VC)

+ W.P.(C) 5691/2024, CM APPL. 49252/2024, CM APPL. 49608/2024,
CM APPL. 56257/2024, CM APPL. 59791/2024, CM APPL.
68944/2024

M/S PP JEWELLERS PVT. LTD. & ANR.

.....Petitioners

Through: Mr. Gautam Narayan, Sr. Adv. with
Mr. Priyadarshi Chaitanyashil, Ms.
Asmita and Mr. Tejaswi Bhanu,
Advs.

versus

DELHI DEVELOPMENT AUTHORITY & ANR.Respondents

Through: Ms. Reny Chauhan, Adv. for R-2
(Through VC)



CORAM:
HON'BLE MS. JUSTICE MINI PUSHKARNA

ORDER
15.05.2025

%

1. List on 03rd November, 2025.

MINI PUSHKARNA, J

MAY 15, 2025/kr